

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd April, 2025

NO.HC.VII-84(Pt.I)/2020/2800/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the ***"One-day training programme on DNA Technology and its Application in Crime Investigation and Trial"*** on **24-05-2025** from **10:00 A.M. to 05:00 P.M** at Judicial Academy, Assam.

Sl. No.	Name of the Officers	Designation and Place of Posting
1.	Shri Pranjal Das	District & Sessions Judge, Jorhat
2.	Sri Sanjeev Kr. Sharma	District & Sessions Judge, Kamrup (M)
3.	Sri Abhijit Bhattacharyya	District & Sessions Judge, Hojai
4.	Sri Gautam Baruah	District & Sessions Judge, Kamrup
5.	Sri Abubakkar Siddique	District & Sessions Judge, Charaideo
6.	Sri Dipak Thakuria	District & Sessions Judge, Barpeta
7.	Sri Abu Saleh Badrrudza Laskar	District & Sessions Judge, Sribhumi
8.	Sri Sanjay Hazarika	District & Sessions Judge, South Salmara, Mankachar
9.	Sri Nogen Senabaya Deuri	District & Sessions Judge, Udalguri
10.	Smti Mallika Dutta	District & Sessions Judge, Nalbari
11.	Smti Nirmali Talukdar	District & Sessions Judge, Kokrajhar
12.	Sri Syed Imdadur Rahman	District & Sessions Judge, Hailakandi
13.	Smti. Moushumi De	District & Sessions Judge, Bongaigaon
14.	Sri Jitu Mani Barman	District & Sessions Judge, Goalpara
15.	Sri Roushan Lal	District & Sessions Judge, Karbi Anglong
16.	Sri Kaushik Hazarika	District & Sessions Judge, Sonitpur
17.	Smti Mridu Chanda Bordoloi	District & Sessions Judge, Sivasagar
18.	Shri Bablu Sutradhar	District & Sessions Judge, Dhubri

19.	Shri Ratnadip Bhattacharjee	District & Sessions Judge, Darrang
20.	Smti Farhana Sultana	District & Sessions Judge, Morigaon
21.	Smti Gitali Rabha	Special Judge, CBI, Assam Addl. Court No. 3, Guwahati
22.	Sri Anil Kumar Basfor	Addl. District & Sessions Judge (FTC) No. 1, Margherita
23.	Sri Syed Burhanur Rahman	Addl. District & Sessions Judge, Dhubri
24.	Sri Sushil Kr. Kabra	Addl. District & Sessions Judge No.1, Kamrup (M)
25.	Shri Bhupen Kr. Nath	Addl. District & Sessions Judge No. 2, Nagaon
26.	Smti Ipsita Borthakur	Addl. District & Session Judge, Hailakandi
27.	Sri Nishanta Goswami	Addl. District & Sessions Judge No.2, Kamrup (M)
28.	Smti Tripti Ari	Addl. Sessions Judge cum Special Judge, POCSO, Barpeta
29.	Sri Nilkamal Das	Addl. District & Sessions Judge, Abhayapuri
30.	Sri Narayan Upadhyaya	Addl. District & Sessions Judge (FTC) No.3, Kamrup (M)
31.	Sri Mridul Kr Saikia	Addl. District & Sessions Judge, FTC, Sribhumi
32.	Sri Mukul Chetia	Addl. District & Sessions Judge, Rangiya
33.	Smti Dimple Boro	Addl. District & Sessions Judge No.5, Kamrup (M)
34.	Smti Mili Hussain	Addl. District & Sessions Judge No. 3, Nagaon
35.	Sri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat
36.	Sri Abdul Kader	Addl. District & Sessions Judge, Bijni
37.	Dr. Taznara Khan	Addl. District & Sessions Judge(FTC), Lakhimpur
38.	Sri Nuruddin Ahmed	Addl. District & Sessions Judge No. 3, Cachar
39.	Sri Bankim Sarma	Addl. District & Sessions Judge(FTC), Cachar
40.	Sri Nur Jamal Haque	Addl. District & Sessions Judge (FTC) No. 2, Tinsukia

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **24-05-2025 at 09:45 A.M.** for the aforesaid programme.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Barpeta / Bongaigaon / Charaideo / Darrang / Dhubri / Goalpara / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Morigaon / Nalbari / Sivasagar / Sonitpur / Sribhumi / Udaiguri / South Salmara, Mankachar
6. The District & Sessions Judge,
Barpeta / Bongaigaon / Cachar / Chirang / Dhubri / Golaghat / Hailakandi / Kamrup (M) / Kamrup / Lakhimpur / Nagaon / Sribhumi / Tinsukia / South Salmara, Mankachar

(He/She is requested to inform to all concerned about the notification).

7. The nominated Judicial Officers.
 - a. The nominated Judicial Officers ***willing to avail accommodation is to intimate their travel itinerary***, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **29-04-2025** so as to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)


- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy,

only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)